

Travelling Ticket Examiner' was Assaulted at Agra for not Participating in Strike

3878. KUMARI KAMLA KUMARI: Will the Minister of RAILWAYS be pleased to state;

(a) whether one T.T.E. was assaulted on duty in Dakshin Express on 1st May, 1974 at Agra Cantt and injured also because he did not participate in strike; and

(b) if so, whether he has been awarded for his duty in strike period as loyal worker?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a). Yes One TTE while on duty was attacked by 3 unknown persons at Agra Cantt, Station on 1st May 1974, that is, before the commencement of the illegal strike from 8th May 1974. A complaint to this effect was lodged with the police.

(b). No. An award was to be given only to such staff as stuck to duty during the strike period. The TTE was actually absent due to sickness from 1st May, 1974 to 5th July, 1974 and as he was attacked by certain unknown persons for reasons not yet known, no award could be given to him.

Memorandum from Railway Employees of Arrah-Sasaram and Futwa-Islampur Light Railway

3879. SHRI BHOGENDRA JHA:
SHRIMATI ROZA DESH-
PANDEY:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received a memorandum from railway employees of Arrah Sasaram Light Railway Co., Limited and Futwa-Islampur Light Railway Company,

Limited, regarding the proposed decision of closing down of this light railway by Martin Burn and Company;

(b) if so, the reasons and broad outlines thereof; and

(c) what is Government reaction on it?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) The Government have received memoranda from Martur Railway Head Office Staff Union, Bihar Martin Light Railwaymen's Union and Bihar Martin Light Railway Mazdoor Congress, regarding the closing down of the Arrah-Sasaram Light Railway Company, Company, Limited.

(b) These memoranda arose out of the decision of the Arrah-Sasaram Light Railway Company to close the Railway with effect from 15th February, 1975, which was subsequently deferred by the Company to 15th March, 1975 and then to 15th April, 1975.

(c). The Company have, under their notice dated 13th March, 1975, withdrawn the notice of closure and the individual letters of termination of employment issued to all workmen and other members of staff in that connection.

Consumption of Petroleum Products

3880. SHRI K. MALLANNA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what is the present consumption of petroleum products in the country; State-wise;

(b) whether Central Government have given any assurance to the States regarding additional supplies of diesel oil for irrigation purposes to maximise rabi output this year; and

(c) if so, the facts thereof?

**THE DEPUTY MINISTER IN THE
MINISTRY OF PETROLEUM AND
CHEMICALS (SHRI C. P. MAJHI):**

(a) Consumption of petroleum products in the country in 1974 was approximately 22.75 million tonnes. State-wise break up of consumption is not available.

(b) and (c). State Governments were assured that adequate supplies would be maintained to meet their requirements of diesel oil for the agricultural sector in full.

They were also requested to reassess their demand of diesel oil particularly for the agricultural programmes in the rabi season on a realistic basis and fix reasonable consumption norms for the irrigation pumps and other agricultural machinery. In case of any shortage State Governments were requested to ensure availability of diesel oil to agriculturists on priority through quota cards, if necessary, and to effectively check malpractices like hoarding and black-marketing etc. Availability of diesel has so far remained adequate in all States and free sales have been made from the oil companies retail outlets. Demands of the agricultural sector have also been met freely without the need for introducing the system of supplies against quota cards on priority.

**Fly-over on G.T. Road at Kali Pahari
(Asansol Division)**

3861. **SHRI ROBIN SEN:** Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for providing a fly-over on G.T. Road at Kali Pahari in Asansol Division, Eastern Railway; and

(b) if so, when the proposal is likely to be implemented?

**THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS (SHRI
BUTA SINGH):** (a). Yes; there is a proposal to construct a road over-bridge in replacement of level crossing No. 129 on G. T. Road at Kali Pahari.

(b) The work on the bridge structure is held up due to the State Government not having approved the structural plan, site for the road over-bridge and the estimates for the approaches. It is, therefore, too early to indicate any target date for completion of this work at this stage.

**Suspension of Sub-Heads of D.A.O.,
New Delhi (Northern Railway)**

3862. **SHRI MAHADEEPAK SINGH
SHAKYA:** Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 1137 on the 19th November, 1974, regarding suspension of Sub-Heads of D.A.O., New Delhi (Northern Railway) and to state:

(a) whether the disciplinary proceedings have now been finalised;

(b) if so, result thereof; and

(c) action taken against the staff at fault?

**THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS (SHRI
BUTA SINGH):** (a) No

(b) and (c). Do not arise in view of (a) above.

**Karnataka Government Representa-
tion for Conversion of Bangalore-
Mysore Line into Broad Gauge**

3863. **SHRI P. R. SHENOY:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government of Karnataka has made a representation to convert the metre gauge between Bangalore and Mysore into broad gauge line;